

Minutes of Exim Facilitation Committee Meeting held on 10/5/2007 to Consider application for issue of import licence for Import of Hydrogenated Vegetable Oils (Vanaspati), Bakery Shortening, Margarine for the year 2007-08

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A EFC Meeting was held on 10/5/2007 to consider the applications of Indian Importers for import of Vanaspathi/Bakery Shortening/Margarine for the first quarter of 2007-08 under Indo-Sri Lanka Free Trade Agreement under the Chairmanship of Dr. S. Agrawal, Addl.DGFT. Shri Rajiv Kumar, US, Min. of Agriculture and Cooperation, Shri Rajiv Kumar, US, Min. of Commerce and Ms. Sangeeta Singh, Jt.DGFT have attended the meeting.

The committee decided to allocate the quantity to the Indian importers as per details given below:-

Vanaspati

Sl. No.	Name of the Exporter from Sri Lanka				Annual Quota (in MTs)	Quarterly Quota (in MTs)
		Name of Importers, File No. and Contact No.	Qty. appld. For (in MTs)	Qty. Allocated (in MTs)		
1	Accor Industries (P) Ltd.,				19106	4776.5
	i	Devyani International Ltd., New Delhi. File No.01/53/8/10/AM08/D-1 AIPL/02/2007 Dated 2/4/2007	4775	4775		
2.	Adamjee Extractions Pvt. Ltd.,				20212	5053
	i	Jhunjhunwala Vanaspati Ltd, Varanasi. 01/53/8/770/J-32/AM07 Agreement Dated 16/3/2007	8000	5053		
**	ii	Jhunjhunwala Vanaspati Ltd, Varanasi. 01/53/8/774/J-31/AM07 Agreement Dated 16/3/2007	6594	0		
			Total=	5053		
3.		Bhaskar Global (P) Ltd.,			25646	6411.5
	I	Bhaskar Exim Ltd., Bhopal 01/53/8/18/B-2/AM08 SL/V02 Dated 2/4/2007	5500	5500		

	ii	Stitex Global Ltd. Bhopal 1/53/8/17/AM08/S-4 SL/V01 Dated 2/4/2007	911	911		
			Total=	6411		
4.		Continental Vanaspati P. Ltd.,			19522	4880.5
	I	Puneet & Co. P. Ltd., Delhi 01/53/8/28/AM08/P-6 CVPL/VG/PL/0001/2007 Dated 11/4/2007	2517	2517		
	ii	Puneet & Co. P. Ltd., Delhi 01/53/8/90/AM08/P- CVPL/VG/PL/0030/2007 Dated 5/5/2007	2223	2223		
			Total=	4740		

Sl. No.	Name of the Exporter from Sri Lanka				Annual Quota (in MTs)	Quarterly Quota (in MTs)
		Name of Importers, File No. and Contact No.	Qty. appld. For (in MTs)	Qty. Allocated (in MTs)		
5.		Health Foods Products (P) Ltd.,			20233	5058.25
	I	Goindwal Sahib Vanaspati Mills, Jalandhar 01/53/8/47/AM08/G-4 HFP/GSVM/C/07.08/01 Dated 5/4/2007	567	567		
	ii	Siddhi Vinayak Industries (P) Ltd., Kolkata 01/53/8/50/AM08/S-10 HFP/SV/C/07.08/01 Dated 12/4/2007	1020.6	1020.6		
	iii	Om Kedia Overseas, Delhi 1/53/8/49/AM08/O-4 HFP/OM/C/07.08/01 Dated 12/4/2007	249.48	249.48		

	iv	Newal Chand Mohan Lal Jain Pvt. Ltd, Delhi. 1/53/8/40/AM08/N-2 HFP/NCM/C/07.08/02 Dated 9/4/2007 HFP/NCM/C/07.08/01 Dated 5/4/2007	1587.6	1587.6		
	v	Purohit & Company, Nagpur 1/53/162/102/AM08/P-7 HFP/PC/C/07.08/01 Dated 5/4/2007	645.36	645.36		
	vi	Kiran & Company, Cuttack 1/53/162/136/AM08/K-3 HFP/KC/C/07.08/01 Dated 12/4/2007	113.4	113.4		
		Total=		4183.44		
6.		Naratha Agro Industries (P) Ltd.,			26784	6696
	I	Vanick Oils & Fats P. Ltd., Mumbai 1/53/8/37/AM08/V-2 NAIPL/VOF/HVO/001/2007 Dated 4/4/2007	3348	3348		
	ii	Vanick Oils & Fats P. Ltd., Mumbai 1/53/8/38/AM08/V-3 NAIPL/VOF/HVO/002/2007 Dated 4/4/2007	3348	3348		
		Total=		6696		
7.		Paras Industries (P) Ltd.,			20702	5175.5
	I	Teej Impex P. Ltd., Mumbai 01/53/8/13/AM08/T-1\ TIPL/HVO/07-08/001 dated 3/4/2007	5175.5	5175.5		

Sl. No.	Name of the Exporter from Sri Lanka			Annual Quota (in MTs)	Quarterly Quota (in MTs)
	Name of Importers, File No. and Contact No.	Qty. appld. For (in MTs)	Qty. Allocated (in MTs)		
8.	Pyramid /anka (P) Ltd.,			26784	6696

	I	Agro Tech. Foods Ltd., Hyderabad 01/53/8/65/AM08/A-11 Contact No.16/2007 dated 12/4/2007	2000	2000		
	ii	Bunge India P. Ltd., Rajasthan 1/53/8/78/AM08/B-4 Contact No.15/2007 dated 10/4/2007	3000	3000		
	iii	Acalmar Oils & Fats Ltd., 1/53/162/209/AM08/A- Contact No.17/2007 dated 2/5/2007	1000	1000		
			Total=	6000		
9.		Rare Industries (P) Ltd.,			25652	6413
	I	Radhey Shyam Agencies, Delhi 01/53/8/42/R-3/AM08 RIPL/SC/00101 Dated 6/4/2007	5100	5100		
10.		Royale Exports Ltd.,			18185	4546.25
	I	Gujarat Ambuja Exports Ltd., Ahmedabad. 01/53/8/768/G-81/AM07 REL/GAEL/003/2006-07	10000	4546		
11.		M.J. FOODS (P) Ltd. (Sri Chirag Lanka P. Ltd.)			23174	5793.5
	I	Radhey Shyam Agencies, Delhi 1/53/8/82/AM08/R-10	2993.76	2993.76		
12.		Sena Mills Refineries (P) Ltd.,			4000	1000
		No application received.				
		Total =	70668.7	55673.7	250000	62500

** The Committee also decided to consider the 2nd application of M/s. Jhunjhunawal Vanaspathi Ltd., Varanasi in the meeting of 2nd quarter.

Bakery Shortening

Sl. No.	Name of the Exporter from Sri Lanka			Annual Quota (in MTs)	Quarterly Quota(in MTs)
	Name of Importers, File No.	Qty. appld.	Qty.		

		and Contact No.	for(in MTs)	Allocated(in MTs)		
1.		Ceylon Specialty (P) Ltd.,			14353	3588.25
	i	Food Fats & Fertilisers Ltd., Chennai 1/53/8/77/AM08/F-4 Dated 27/4/2007	1000	1000		
2.		Cherubium (P) Ltd.,			12705	3176.25

Sl. No.	Name of the Exporter from Sri Lanka				Annual Quota (in MTs)	Quarterly Quota (in MTs)
		Name of Importers, File No. and Contact No.	Qty. appld. For (in MTs)	Qty. Allocated (in MTs)		
	i	Vanick Oils & Fats P. Ltd., Mumbai 1/53/8/36/AM08/V-1 CPL/VOF/BS/001/2007 dated 4/4/2007	1588	1588		
	ii	Vanick Oils & Fats P. Ltd., Mumbai 1/53/8/35/AM08/V-2 CPL/VOF/BS/002/2007 dated 4/4/2007	1588	1588		
			Total=	3176		
3		Data Foods (P) Ltd.,			13681	3420.25
	i	Chhajuram Govindram, Delhi 01/53/8/44/AM08/C-5 DFPL /CONT/B&B/APR- 07/001 Dated 17/4/2007	2500	2500		
4		Health Foods Products (P) Ltd.,			5939	1484.75
	i	Ravi Kamal Roller Flour Mills P. Ltd. 1/53/8/45/AM08/R-5 HFP/RK/C/07-08/01 Dated 4/4/2007	108	108		
	ii	Om Kedia Overseas, Delhi. 01/53/8/79/AM08/O-10 HFP/OM/C/07-08/03 Dated 4/4/2007	200	194.4		
	iii	Om Kedia Overseas, Delhi 1/53/8/48/AM08/O-3 HFP/OM/C/07.08/02 Dated 12/4/2007	259.2	259.2		
			Total=	561.6		

5		Palm Proteins (P) Ltd.,			14122	3530.5
	i	Puneet & Co. P. Ltd., Delhi 01/53/8/29/AM08/P-5 PPPL/BS/00001/2007 Dated 11/4/2007	2009	2009		
	ii	Puneet & Co. P. Ltd., Delhi 01/53/8/91/AM08/P- PPPL/BS/00150/2007 Dated 5/5/2007	1521.5	1521.5		
			Total=	3530.5		
		Total =	10773.7	10768.10	60800	15200

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Margarine

Sl. No.	Name of the Exporter from Sri Lanka				Annual Quota (in MTs)	Quarterly Quota (in MTs)
		Name of Importers, File No. and Contact No.	Qty. appld. For (in MTs)	Qty. Allocated (in MTs)		
1.		Ceylon Specialty (P) Ltd.,			750	187.5
	i	No application received				
2.		Naratha Agro Industries			750	187.5
	i	Vanick Oils & Fats P. Ltd. Mumbai. 01/53/8/34/AM08/V-5 NAIPL/VOF/MRG/001/2007 Dated 4/4/2007	187.5	187.5		
3.		Unilever Sri Lanka Ltd.,			200	50
	i	No application received				
		Total =	187.5	187.5	1700	425

As per Public Notice No.04 (RE-2007) dated 7/5/2007 the total quantum of import of vansaspati including bakery shortening and margarine under Indo-Sri Lanka Free Trade Agreement Shall be restricted to 3,12,500 MT for the year 2007-08 in four equal quarterly installments to be spread on monthly basis. Though the Public Notice No.4 dated 7/5/2007 has stated that the total quantum of import of vansaspati including bakery shortening and margarine for the year 2007-08 in four equal quarterly installments to be spread on monthly basis, however due to time constraint the approval have been considered on quarterly basis for the 1st quarter. But in future the allocation of quantity would be consider on monthly basis till any further amendment in above said Notice.

In this connection it is proposed that a notice may be displayed on the website of DGFT that in future the quota will allocated on monthly basis. Application should be submitted by the 15th of the June for consideration of allocation of quota for the month of July 2007.

The allocation of balance unutilized quota for the 1st quarter will be decided in the 1st week of June 2007.

Meeting ended with thanks to the chair.